



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल/email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 022- 22660502

September 27, 2021

Calendar for Auction of Government of India Treasury Bills
(For the Quarter ending December 2021)

After reviewing the cash position of the Central Government, the Reserve Bank of India, in consultation with the Government of India, has decided to notify the amounts for the issuance of Treasury Bills for the quarter ending December 2021 as under:

Notified Amount for Auction of Treasury Bills (October 01, 2021 to December 31, 2021)					
					(₹ Crore)
Date of Auction	Issue Date	91 Days	182 Days	364 Days	Total
October 6, 2021	October 7, 2021	10,000	3,000	7,000	20,000
October 13, 2021	October 14, 2021	10,000	3,000	7,000	20,000
October 20, 2021	October 21, 2021	10,000	3,000	7,000	20,000
October 27, 2021	October 28, 2021	10,000	3,000	7,000	20,000
November 2, 2021	November 3, 2021	10,000	3,000	7,000	20,000
November 10, 2021	November 11, 2021	10,000	3,000	7,000	20,000
November 17, 2021	November 18, 2021	10,000	3,000	7,000	20,000
November 24, 2021	November 25, 2021	10,000	3,000	7,000	20,000
December 1, 2021	December 2, 2021	10,000	3,000	7,000	20,000
December 8, 2021	December 9, 2021	10,000	3,000	7,000	20,000
December 15, 2021	December 16, 2021	10,000	3,000	7,000	20,000
December 22, 2021	December 23, 2021	10,000	3,000	7,000	20,000
December 29, 2021	December 30, 2021	10,000	3,000	7,000	20,000
Total		1,30,000	39,000	91,000	2,60,000

2. Reserve Bank of India, in consultation with the Government of India, will have the flexibility to modify the notified amount and timing for auction of Treasury Bills, depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant, including for reasons such as intervening holidays. Such changes, if any, will be communicated through Press Releases.

3. The auction of Treasury Bills will be subject to the terms and conditions specified in the [General Notification No. F.4\(2\)-W&M/2018 dated March 27, 2018](#) issued by the Government of India, as amended from time to time.

(Yogesh Dayal)

Chief General Manager

Press Release: 2021-2022/938